

**CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH**

O.A No. 180/00145/2018

Tuesday, this the 14th day of August, 2018.

CORAM:

**HON'BLE Mr. E.K. BHARAT BHUSHAN, ADMINISTRATIVE MEMBER
HON'BLE Mr. ASHISH KALIA, JUDICIAL MEMBER**

Soumya P, 37 years,
W/o. Sudheeshkumar P.C.,
Inspector of Central Taxes & Central Excise
(Vigilance Section), Office of the Chief Commissioner,
Central Taxes & Central Excise (Trivandrum Zone),
C.R. Building, I.S. Press Raod, Kochi – 682 018.
Residing at : “Puthen Veedu”, North Aryad (P.O),
Alappuzha District, PIN – 688 538. - Applicant

[By Advocate Mr.T.C. Govindaswamy]

Versus

1. Union of India represented by the Secretary to the Government of India, Ministry of Finance, (Department of Revenue), New Delhi – 110 001.
2. The Central Board of Excise & Customs, Ministry of Finance (Department of Revenue), New Delhi – 110 001 through its Secretary.
3. The Chief Commissioner, Central Taxes & Central Excise (Trivandrum Zone), C.R. Building, I.S. Press Road, Kochi – 682 018. - Respondents

[By Advocate : Mr. M.K. Padmanabhan Nair, ACGSC]

The application having been heard on 14.08.2018, the Tribunal on the same day delivered the following:

O R D E R

Per: E.K. Bharat Bhushan, Administrative Member

Mr. T.C. Govindaswamy, learned counsel for the applicant submits that in view of the reply statement filed by the respondents stating that work on revising the seniority list of various cadres is

currently in progress, the O.A can be disposed of fixing a firm time limit during which time the entire procedure would be completed.

2. Mr. M.K. Padmanabhan Nair, learned ACGSC for the respondents submitted that it will take four months time to complete the process.

3. We feel that the O.A can be disposed of at the admission stage itself directing Respondent Nos. 2 and 3 to complete the process of revising the seniority list in line with the direction contained in Annexure A-10 with all consequential benefits within four months from the date of receipt of a copy of this order.

4. O.A is disposed of as above. No order as to costs.

(Dated, 14th August, 2018.)

(ASHISH KALIA)
JUDICIAL MEMBER

(E.K. BHARAT BHUSHAN)
ADMINISTRATIVE MEMBER

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Applicant's Annexures

Annexure A1 - A true copy of notification bearing F. No. 3/2/2007-P&P-1 dated 14.04.2007 published in the “Employment News”.

Annexure A2 - A true copy of offer of appointment issued under C. No. II/ 3/17/2009-ESTT/837 dated 07.08.2009, from the office of the 3rd respondent.

Annexure A3 - A true copy of Office Memorandum bearing No. 20011/1/ 2006-Estt (D) dated 03.03.2008, issued by the DoP & T.

Annexure A4 - A true copy of OM bearing No. 20011/1/2012-Estt (D) dated 04.03.2014 issued by the DoPT.

Annexure A5 - A true copy of draft seniority list published under C.No. II/ 34/6/2014-Estt dated 29.01.2015 from the office of the 3rd respondent.

Annexure A6 - A true copy of representation dated 25.02.2015 addressed to the 3rd respondent.

Annexure A7 - A true copy of order dated 16.11.2015 in O.A No. 806/14 rendered by this Hon'ble Tribunal.

Annexure A8 - A true copy of common judgment dated 29 Aug 2016 in OPs (CAT) Nos. 61 and 134/2016 rendered by the Hon'ble High Court of Kerala.

Annexure A9 - A true copy of judgment dated 25.04.2017 in WP No. 5611- 5613/2017 rendered by the High Court of Judicature at Chennai.

Annexure A10 - A true copy of letter bearing F. No. S/B/448/HRD (HRM)/CAT (OA-1237)/2016/Pt.II dated 18.05.2017, issued from the office of the 2nd respondent.

Annexures of Respondents

Annexure R1 - True copies of the DoP&T OMs dated 07.02.1986/ 03.07.1986.

Annexure R2 - True copy of F. No. A 32022/18/2017-Ad. III A dated 23.02.2018.

Annexure R3 - True copies of DoP&T OM dated 04.03.2014.
